C.P No. 26/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Mr. Namdev Sattaupa Patil

Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

DESIGNATION S. No. NAME ABMAY WADNUA PETETZONER

COUNSEL FOR

PETETZONER (1.1 42 Shikha Bhusa ilb Singhania logal services - for R-182 (

## ORDER

## CP No. 26/241/NCLT/MB/MAH/2017

At request of both the parties, list this matter for reporting on 12.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)